NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

required by registry

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.147/ BB/ 2017	-	For filing additional information as	252(3)	Merlin Hydraulics Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ABHIJIT ATUR 9663309317	-Pets Froner	gra

ORDER

Counsel for Petitioner Company is Present. He has filed compliance Affidavit. Issue notice to the ROC-Karnataka, Bangalore. Registry is directed to prepare notice Petitioner Counsel to collect and serve on ROC. List it on 01/12/2017.

Member (T)

Member (J)